

Central Administrative Tribunal Lucknow Bench Lucknow.

C.C.P. 37/2008 In O.A. No. 13/2008

Lucknow, this the 16th day of October, 2008.

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

Ashok Kumar Verma,
Aged about 28 years,
Son of Late Sri Satguru Prasad Verma,
592 D/35, Rajiv Nagar, Kharika,
Telibagh, Lucknow

Applicant.

By Advocate : Sri Ravi Nath.

Versus

Neelam Srivastava,
Chief Post Master General, U.P. Circle,
G.P.O. Lucknow.

Respondents.

By Advocate: Sri Atul Dixit.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J):

Respondents counsel filed compliance report stating that the authorities have reconsidered the representation of the applicant for compassionate appointment but rejected by giving reasons. As such, there is no contempt on the part of the respondents. Hence C.C.P is dismissed with liberty to the applicant to file fresh O.A. if he is aggrieved with the orders passed by the respondents. Notices are discharged.


Member (A)


Member (J)